

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-111/2012/674/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Raktim Duarah,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati, the <sup>th</sup> 20 January, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJN/563 Dated 18.01.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 21.01.2023 till the morning of 25.01.2023**, as prayed for. Further, the Addl. District & Sessions Judge No. 1 Nagaon and in her absence the next senior most Judicial officer will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-111/2012/675/A, dated , 20 - 01 - 2023**

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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